

NOTIFICATION

No. F. 38|20|67-P. IV

GOVERNMENT OF INDIA

MINISTRY OF HOME AFFAIRS

New Delhi-11,

the 10th July, 1967

19th Āsadha, 1889

In exercise of the powers conferred by sections 11 and 12 of the Arms Act, 1959 (54 of 1959), the Central Government hereby directs that no person shall bring into, or transport over the areas within the local limits of the jurisdiction of the Siliguri Sub-Division of the District of Darjeeling, West Bengal, arms of the classes and descriptions specified in the Schedule to this notification.

THE SCHEDULE

Bows and arrows and spears

B. Venkataraman,

Jt. Secy. to the Govt. of India

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Whereas having regard to the circumstances prevailing in the areas within the local limits of the jurisdiction of the Siliguri Sub-Division of the District of Darjeeling, West Bengal, it is expedient in the public interest that the carrying of arms specified in the Schedule to this notification should also be regulated.

Now, therefore, in exercise of the powers conferred by section 4 of the Arms Act, 1959 (54 of 1959), the Central Government hereby directs that the said section 4 shall apply to the carrying of arms specified in the Schedule to this notification.

THE SCHEDULE

Bows and arrows and spears

B. Venkataraman,

Jt. Secy. to the Govt. of India

NATIONAL POLICY ON EDUCATION

327. SHRI R. P. KHAITAN: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have framed any national policy on education; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) No, Sir. Government has accepted the recommendation of the Education Commission that Government of India should issue a statement on the national policy on education. The Committee of Members of Parliament on Education (1967) has prepared such a statement which is now under consideration.

INFILTRATION ON RAJASTHAN-GUJARAT BORDER

328. SARJAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that constant infiltration is going on on the Rajasthan-Gujarat border;

(b) whether Government are aware that a very large number of Pakistani Nationals have infiltrated into India through the border and have settled down in India;

(c) if the answer to part (a) above be in the affirmative, whether Government have gone into the matter; and

(d) if so, what steps have been taken to stop the infiltration and to eject the infiltrators?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) Government have no such report.

(c) and (d) Do not arise.